

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAUSAMY- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 84/241//HBD/2017
NAME OF THE COMPANY	Ammana Bio Pharma Ltd
41NAME OF THE PETITIONER(S)	Mr. B.R. Jayaram
NAME OF THE RESPONDENT(S)	Ammana Bio Pharma Ltd & (09) Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
 c.shipo represently on behalf of 4. SURYANARAYANA	counsel for potitioner	9849866556	Sy.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri C. Shilpa, Learned Counsel representing Shri Y. Suryanarayana, Ld. Counsel for the Petitioner and Shri DVAS Ravi Prasad, Ld Counsel for the Respondents 1-9.

At the request of the Learned Counsels, post the case on 01.12.2017.

Member (T)

Member (J)

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